

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

111. I.A. 676/2024
I.A 5538/2023
I.A. 853/2023
I.A. 852/2023
I.A. 838/2023
IN
C.P.(IB)-4087(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2024**

NAME OF THE PARTIES: Supreme Hydro Engineering Pvt Ltd.

V/s.

Dolphin Offshore Enterprises (India) Ltd.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Amir Arsiwala a/w Amey Hadwale and Geeta Lundwani Adv. Aashka Gopani for Applicant, SRA in I.A. 676/2024, 5538/2023, 853/2023, 852/2023, 838/2023 through VC.

Adv. Bhavana Dubepatil i/b. Jay & Co. for the Respondent in IA/838/2023 through VC. CS Vijay Kumar Tiwari for the Respondent in I.A. 676/2024.

I.A. 676/2024

This application has been filed by Successful Resolution Applicant for alleged rectification of the order dated 10.08.2022. Ld. Counsel for the Respondent submits that this is second attempt on the part of the SRA to review the order in the guise of rectification. Let the reply be filed within three weeks after serving a copy on the other side.

I.A.852/2023

This is an application filed by SRA against Maharashtra Electricity Distribution Co. Ltd. (MEDCL). Counsel for the CD through SRA submits that MEDCL has disconnected electricity and they are not in a position to run the CD. However, disconnection letter and details of dues have not been submitted.

Ld. Counsel seeks time to place the same on record. Let the same be done by way of an Additional affidavit with legible copies of documents, within two weeks.

I.A. 853/2023

One last and final opportunity is given to the Respondent to file reply, within three weeks, after serving copy on the other side.

I.A. 838/2023

Pleadings are completed. Ld. Counsel for the Respondent sought pass-over on the ground that arguing counsel is on his legs before other Court. No time left. List for hearing.

I.A. 5538/2023

Pleadings are completed. List for hearing.

List all Applications on **08.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//